

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. Edu-LGL0Jmu(HC)/32/2021-01

GOVERNMENT ORDER NO:- 4372-JK (LD) of 2021

DATED:- 27 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of School Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27.08.2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4372-JK(LD) of 2021 dated 27.08.2021

S.No	Title of the Case	OIC
1	OWP No 1393/2018 Baldev Singh & ors V/s State & ors.	Sh. Roshan Lal KAS, Joint Director, Doda/ Kishtwar/ Ramban
2	OWP No. 775/2016 titled Dr. Kailsh Nath Sharma V/s State and ors.	
3	OWP No. 06/2018 titled Jagdish Chander v/s state	
4	WC (C) No. 439/2021 titled Puja Devi V/s UT of J&K	
5	SWP No. 1934/2019 Kailash Kumar V/s State and others	
6	SWP No. 1716/2018 titled Poli Devi V/s State & ors.	Sh. Mohammad Aziz CEO, Reasi.
7	WP(C) No. 412/2021 titled Ashok Kumar V/s UT of J&K & ors.	
8	WP(C) No. 537/2021 titled Narinder Kour V/s UT of J&K and ors.	
9	SWP No. 1439/2010 titled Romit Kumar & anr. V/s state	
10	SWP No. 2852/2010 titled Aziz Ahmed & ors. V/s State & ors.	
11	SWP No. 2854/2010 titled Nissar Ahmed & ors. V/s State & ors.	
12	SWP No 2115/2018 Anu Radha V/s State & ors.	Sh. Arvind Kumar Koul CEO Udhampur.
13	OWP No. 1655/2014 Public of Village Lihote V/s State	Sh. Prahalad Bhagat CEO Doda

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14	SWP No. 585/2008 titled Shafeena Anjum v/s Sate & others	
15	WP(C) No. 675/2021 titled Farooq Ahmed V/s UT of J&K & ors.	
16	SWP No. 2189/2018 titled Jaffer Hussain V/s State & others	
17	OWP No. 857/2012 titled New Light Public School & Ors. V/s State & ors	
18	OWP No.1890/2016 Mohd. Hanief V/s State & Ors	
19	SWP No. 851/2018 titled Ravinder Kumar V/s State & ors	
20	WP(C) No. 1937/2019 titled Inhabitants of Village Mangote & ors v/s State & ors	
21	WP(C) No. 526/2021 titled Sudershan Singh & ors V/s UT of J&K & ors.	
22	SWP No. 3158/2015 titled Aprajita & Anr. V/s State & ors.	
23	SWP No 2101/2012 Yasir Ahmed Malik V/s State & ors.	Sh. Vinod Koul CEO Ramban.
24	OWP No. 505/2013 Manzoor Hussain V/s State & ors.	
25	SWP No 2649/2010 Santosh Kumari V/s State & ors.	
26	SWP No 2632/2010 Shahnawaz Malik V/s State & ors.	
27	SWP No 386/2014 Ruksana Banoo V/s State & ors.	
28	SWP No 237/2019 Tahira Rabusum Vs State & ors.	

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29	RPSW No 08/2016 in SWP No 1898/2013 Shamus-ul-Haq Vs State & ors.	
30	SWP No. 527/ 2008 titled Mohd. Gayas Khan V/s state & ors	Sh. Zubair Hussain Shah, KAS, Joint Director, Poonch/ Rajouri
31	SWP No 542/2010 titled Mohd Safeel V/s State of J&K & ors .	
32	WP (C) No 824/2021 Shehnaz Akhter V/s UT of J&K & ors	
33	SWP No. 1161/2011 Qamar Un Nisa and ors v/s State and ors	
34	WP(C) No. 195/2021 titled Jagdeep Singh & another v/s UT of J&K & Ors	

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35	SWP No 45/2010 titled Zahir Sarwar Khan V/s State of J&K & ors
36	SWP No. 905/2009 titled Mohd Yasin v/s State and others
37	SWP No. 910/2009 titled Chanchal Devi v/s State and others
38	WP(C) No.977/2021 titled Basharat Ahmed v/s UT of J&K and others
39	WP(C) No. 503/2020 Style of Star Academy of Education Argi Zone Balijarallan V/s UT of J&K & others
40	WP (C) No 531/2021 Akhlaq Ahmed & anr V/s UT of J&K & ors
41	OWP No. 918/2010 titled Vijay Kumar V/s State of J&K & others
42	SWP No. 1378/2010 Ashfaq Ullah V/s State of J&K & ors

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43	RESSW No. 32/2013 in CONSW No 12/2013 Inderdeep Kour V/s State of J&K & Ors	Sh. Abdul Majid CEO, Poonch
44	SWP No. 835/2011 titled Rajesh Bandhu Singh v/s State of J&K and others	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
45	SWP No. 68/2017 titled Chamail Singh v/s State of J&K and others	
46	SWP No. 1940/2014 titled Salm Din v/s State of J&K and others	
47	SWP No. 1662/2010 titled Mohd Rafiq v/s State of J&K & ors	

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